

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

11. C.A.(CAA)/127(MB)2023

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: RELIANCE BUSINESS MACHINES PRIVATE LIMITED

SECTION: 230(1) OF THE COMPANIES ACT, 2013

ORDER

Mr. Ahmed Chunawala, Ld. Senior Counsel appearing for the Applicant is present through virtual hearing. heard the Ld. Counsel appearing for the Applicant. Reserved for Orders.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)